

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

17. I.A. 2625/2022  
IN  
C.P.(IB)-4774(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Plast Link Polymers India pvt Ltd.  
SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Liquidator Mr. Ganesh Remani appearing in person through virtual hearing.

**I.A. 2625/2022**

The above Interlocutory Application is filed by the Liquidator to condone the delay of 97 days in initiating Liquidation process of the Corporate Debtor and also placing on record the list of Stakeholders and asset memorandum prepared as per the Liquidation Process Regulations.

The above Interlocutory Application is **allowed** and the list of stakeholders and asset memorandum are taken on record.

List this matter on **29.11.2022**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

//SKS//

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)